

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE PRODUCTION  
**LOK SABHA**  
**UNSTARRED QUESTION NO.1574**  
TO BE ANSWERED ON 28<sup>th</sup> July, 2021

**DEFECTIVE AMMUNITION TO ARMY**

1574. SHRI RAMALINGAM S.:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is aware of the fact that around Rs.62.10 crore has been reported as loss on replacement of defective ammunition to Army by Ordnance Factory, Badmal;
- (b) if so, the details thereof;
- (c) whether the Government has any proposal to constitute a committee to inquire the reasons for such loss;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) & (b): Yes, Sir. Comptroller and Auditor General of India through its Report No.15 of 2019 [Audit Para 3.5] has reported loss of Rs.62.10 crore on replacement of defective ammunition to Army by Ordnance Factory Badmal.

(c) & (d): Yes, Sir. DGQA carried out preliminary defect investigation in August, 2016. Further, a Task Force was constituted by DGQA on 07.10.2017. The reason for loss was attributed to lack of homogeneity in TNT.

(e) Does not arise.

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